COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 495 OF 2018 IN DFR NO. 874 OF 2018

Dated: 01st May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO Appellant(s)

Vs.

Central Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant (s) : Mr. S. Vallinaygam

Counsel for the Respondent : Mr. S. Venkatesh

Mr. Pratush Singh for R-2 & Caveator

<u>ORDER</u>

Issue Notice to the respondents on IA No.495 of 2018 in DFR No.874 of 2018 returnable on 16.05.2018. Mr. S. Venkatesh accepts notice on behalf of Respondent No.2 & Caveator. Notice be issued to Respondent No.1 also. Dasti, in addition is permitted.

List this matter on 16.05.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member